

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3631

ANSWERED ON:16.04.2002

PRESERVATION OF ARTICLES BELONGING TO NETAJI SUBHASH CHANDRA BOSE

N.T. SHANMUGAM

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government are aware that a number of items belonging to Netaji Subhash Chandra Bose are reported to have been lying in Faizabad District in a dilapidated condition;

(b) if so, the facts in this regard and the steps taken by the Government to preserve these national antiques;

(c) whether any proposal is under consideration of the Government to transfer the belongings of Netaji to National Museum for public viewing; and

(d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI CH. VIDYASAGAR RAO )

(a) to (d): Justice Mukherjee Commission of Inquiry, constituted to inquire into all the facts and circumstances relating to disappearance of Netaji Subhas Chandra Bose, in the course of the sitting of the Commission at Faizabad from 26.11.2001 to 29.11.2001, inspected certain articles and documents in pursuance of orders of the Allahabad High Court (Lucknow Bench).

These documents and articles allegedly belong to one `Gumnami Baba` who allegedly last resided at Ram Bhavan, Faizabad. Some persons claim that the said `Gumnami Baba` was Netaji Subhas Chandra Bose. After the inspection, certain articles and documents, which the Commission felt might be relevant to the terms of reference to the Commission, were selected and kept in a separate sealed trunk in the District Treasury of Faizabad.

On a petition filed by the Commission, the Hon`ble Allahabad High Court (Lucknow Bench) has permitted the Commission to bring the sealed box containing the documents and articles selected by the Commission to the head Office of the Commission in Kolkata.